

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2015**  
ANSWERED ON 03<sup>RD</sup> MARCH, 2020

IMPLEMENTATION OF PMKSY

**2015. SHRI CHANDRA PRAKASH CHOUDHARY:  
DR. NISHIKANT DUBEY:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of various schemes/projects being implemented under Pradhan Mantri Kisan Sampada Yojana (PMKSY), along with the details of investments committed and status of these schemes/projects, State-wise, including Jharkhand;
- (b) the funds utilised, allocated and released under the scheme during the last three years, State-wise including Jharkhand;
- (c) the details of financial assistance extended for setting up of fruit and vegetable processing units, State-wise and the details of such units in Jharkhand covered/ benefited under these schemes during the last three years;
- (d) whether the funds released are sufficient to achieve the desired objectives of the scheme in Jharkhand; and
- (e) whether implementation of PMKSY has helped in ensuring remunerative prices for agriculture produces to the farmers and doubling their income, if so, the details of the benefits that have reached the farmers through this scheme since inception of the scheme?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAMESWAR TELI)

(a): The State-wise projects assisted under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) along with investment leveraged is placed at **Annexure-I**.

(b): State-wise allocation of funds is not made under PMKSY. The Scheme is demand-driven and grants-in-aid is released to approved projects which are selected against the expression of interest (EoI) issued by the Ministry from time to time. Funds allocated and released/utilised under PMKSY during the last three years is as follows:

Year	Funds Allocated (Rs. in crore)	Funds Released/Utilized (Rs. in crore)
2016-17	688.56	677.16
2017-18	633.84	605.58
2018-19	870.33	591.38

(c) & (d): Details of fruit and vegetable processing units assisted under the scheme of Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) is placed at **Annexure-II**. No such project is approved in the State of Jharkhand for want of eligible proposal.

(e): Based on the information received from the promoters of the projects under schemes of PMKSY an estimated fifteen lakh farmers benefitted out of the completed/operational projects by disposing of their surplus produce which otherwise would have gone waste without such food processing projects/units.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2015 FOR ANSWER ON 03<sup>RD</sup> MARCH, 2020 REGARDING “IMPLEMENTATION OF PMKSY”.

## State-wise Number of Food Processing Projects/Units Assisted under PMKSY as on 29.02.2020

Sl. No.	STAT / UT	Number of Projects Approved	Number Projects Completed	Investment Leverage (In Crore Rs)
1	ANDAMAN & NICOBAR	1	0	2.55
2	ANDHRA PRADESH	24	8	858.47
3	ARUNACHAL	3	1	45.96
4	ASSAM	11	5	143.03
5	BIHAR	9	2	224.33
6	CHHATTISGARH	7	2	147.24
7	D&N HAVELI	1	0	25.12
8	GOA	1	0	9.55
9	GUJARAT	57	18	1397.21
10	HARYANA	32	9	664.92
11	HIMACHAL PRADESH	36	11	325.98
12	JAMMU & KASHMIR	28	4	160.47
13	KARNATAKA	34	10	666.61
14	KERALA	18	3	358.87
15	MADHYA PRADESH	22	6	464.49
16	MAHARASHTRA	114	46	1964.16
17	MANIPUR	4	1	34.02
18	MEGHALAYA	1	1	1.68
19	MIZORAM	4	2	37
20	NAGALAND	6	1	57.58
21	ODISHA	9	4	305.58
22	PUDDUCHERY	1	0	25.83
23	PUNJAB	34	17	703.08
24	RAJASTHAN	28	15	400.19
25	SIKKIM	1	0	16.1
26	TAMIL NADU	47	11	746.27
27	TELEANGANA	16	6	462.24
28	TRIPURA	3	1	44.4
29	UTTAR PRADESH	51	18	812.18
30	UTTARAKHAND	40	18	424.63
31	WEST BENGAL	20	9	429.44
	<b>Total</b>	663	229	11959.18

**ANNEXURE II****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO.2015 FOR ANSWER ON 03<sup>RD</sup> MARCH, 2020 REGARDING IMPLEMENTATION OF PMKSY****State-wise Number of Fruits & Vegetable Processing Units Assisted under CEFPPC since its Implementation in 2017-18 as on (29.02.2020)**

<b>Sr</b>	<b>State</b>	<b>Number of Projects Approved/ Sanctioned</b>	<b>Amount of Grant-in-Aid Approved (Rs. In Crore)</b>	<b>Total Amount of Grant Released (Rs. In Crore)</b>
<b>1</b>	Andhra Pradesh	<b>2</b>	8.48	0.00
<b>2</b>	Arunachal Pradesh	<b>1</b>	5.00	0.00
<b>3</b>	Assam	<b>1</b>	5.00	0.00
<b>4</b>	Gujarat	<b>6</b>	29.26	0.00
<b>5</b>	Haryana	<b>7</b>	18.71	5.37
<b>6</b>	Himachal Pradesh	<b>8</b>	30.26	9.52
<b>7</b>	Karnataka	<b>3</b>	12.45	2.50
<b>8</b>	Madhya Pradesh	<b>2</b>	7.86	2.36
<b>9</b>	Maharashtra	<b>12</b>	45.05	4.35
<b>10</b>	Punjab	<b>3</b>	15.00	10.00
<b>11</b>	Tamil Nadu	<b>6</b>	21.51	0.84
<b>12</b>	Tripura	<b>1</b>	5.00	0.00
<b>13</b>	Uttar Pradesh	<b>6</b>	21.39	5.84
<b>14</b>	Uttarakhand	<b>3</b>	11.59	0.00
<b>15</b>	West Bengal	<b>1</b>	4.94	2.47
<b>16</b>	Jammu & Kashmir	<b>13</b>	44.05	4.06
	<b>Total</b>	<b>75</b>	<b>285.55</b>	<b>47.31</b>

